

आयकर अपीलीय अधिकरण "A" न्यायपीठ मुंबई में।

IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, MUMBAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री एम. बालगणेश, लेखा सदस्य के समक्ष ।
BEFORE SRI MAHAVIR SINGH, VP AND SRI M. BALAGANESH, AM

आयकर अपील सं./ ITA No. 2058/Mum/2020
(निर्धारण वर्ष / Assessment Year 2013-14)

Al Ghurair Construction Foundations India Pvt. Ltd. Gala NO.2, Rajdeo Compound, Near Gokhuldharm Market, Opp. Heena Gaurav Jewels Building, Malad E, Mumbai-400 097	Vs.	The Dy. Commissioner of Income-tax Circle, 12(1)(1) Aayakar Bhavan, M.K. road, Mumbai-400 020
(अपीलार्थी / Appellant)	..	(प्रत्यर्थी / Respondent)
स्थायी लेखा सं./PAN No. AAJCA9550H		

अपीलार्थी की ओर से / Appellant by	:	Shri Neelkanth Khandelwal, AR
प्रत्यर्थी की ओर से / Respondent by	:	Shri Brajendra Kumar, DR

सुनवाई की तारीख / Date of hearing:	28.06.2021
घोषणा की तारीख / Date of pronouncement :	13.08.2021

आदेश / ORDER

महावीर सिंह, उपाध्यक्ष के द्वारा /
PER MAHAVIR SINGH, VP:

This appeal filed the assessee is arising out of the order of Commissioner of Income Tax (Appeals)-20, Mumbai [in short CIT(A)], in Appeal No. CIT(A)-20/DCIT-12(1)(1)/IT-10844/2016-17 vide order dated 07.12.2017. The Assessment was framed by the Dy. Commissioner of Income Tax, Circle 12(1)(1), Mumbai (in short 'DCIT/ AO') for the A.Y. 2013-14 vide order dated 23.03.2016 under section 143(3) of the Income Tax Act, 1961 (hereinafter 'the Act').

2. We find that the Id. AR filed a letter dated 28th June, 2021 mentioning that assessee had preferred an application under direct



ITAs No. 2058/Mum/2020
AI Ghurair construction foundation India P. Ltd.; AY 13-14

tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the year under consideration and had obtained Form-5 from the designated authority thereon, copy of which was enclosed alongwith this letter. Ld. DR also agreed that the Form -5 has been received.

3. In view of this, we hereby dismiss the appeal pending before us.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 13.08.2021.

Sd/-

(एम. बालगणेश / M. BALAGANESH)

(लेखा सदस्य / ACCOUNTANT MEMBER)

Sd/-

(महावीर सिंह /MAHAVIR SINGH)

(उपाध्यक्ष / VICE PRESIDENT)

मुंबई, दिनांक/ Mumbai, Dated: 13.08.2021.

सुदीप सरकार, व.निजी सचिव / Sudip Sarkar, Sr.PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai